

Defective Case Register from 2025-07-07 to 2025-07-07

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/25378/2025	PRAVAT RANJAN SUTAR	2025-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED NOT PROPERLY ADDRESS TO THE HONBLE COURT
2	D-ABLAPL/20062/2025	SK. ZAFARULLA	2025-07-07	Annexure 1 page 9 not legible and not properly uploaded.
3	D-WA/19798/2025	SASWAT DAS,A.G.A	2025-07-07	C . COPY OF IMPUGNED ORDER NOT FILED
4	D-WP(C)/26434/2025	SAMEER KUMAR DAS	2025-07-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
5	D-BLAPL/19575/2025	SUCHIT KUMAR NAYAK	2025-07-07	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Put SR after redacting the name of victim/informant from the petitioner
6	D-WP(C)/25736/2025	PRASANTA KUMAR DAS	2025-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-WP(C)/26431/2025	SAMEER KUMAR DAS	2025-07-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
8	D-CRLMC/14601/2025	PRAKASH CHANDRA MISHRA	2025-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
9	D-CRLMC/19886/2025	AVIJIT PATNAIK	2025-07-07	1. Address of the District name not mentioned in affidavit. 2..Petition not correctly addressed to Honorable Court
10	D-WP(C)/25487/2025	HARMOHAN DHAL	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in I.A.
11	D-BLAPL/19857/2025	AJAYA NAYAK	2025-07-07	1. Annexure-2 is not attested. 2. In V. Nama, the name of the petitioner and another has been written which is not correct
12	D-ABLAPL/20031/2025	SUSAMA RANI SAHOO	2025-07-07	D ABLAPL 20027 has been uploaded against D 20031. Put up for S.R. after correction.
13	D-ABLAPL/20000/2025	BISWARANJAN DALAI	2025-07-07	i) Age of the petitioner in the cause title not tally with Affidavit.
14	D-WP(C)/25491/2025	KHAGESWAR BEHERA	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Annexure-1 to 4 not marked on the file.2. Occupation of the deponent on affidavit not

				furnished.
15	D-WA/19348/2025	SATYABRATA MOHANTY,A.G.A	2025-07-07	Period of Delay 1455 days, 2. Code Incorrect. 3.WP (C) NO not correctly furnished in reference certificate. 4. Last page of c. copy of Anx-1 not scan.
16	D-MACA/23216/2025	KAPILA CHARAN NAYAK	2025-07-07	1.deficit Rs50 15 10 2 all are w .f .fund to be paid 2.further S.R after filling of certified copy of order
17	D-WA/19508/2025	SANJIB KUMAR SWAIN,A.G.A	2025-07-07	Anx-5 wrongly furnished in para-8
18	D-CRLA/19599/2025	BISWAJIT NAYAK	2025-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-WP(C)/25752/2025	SAMIR KUMAR MISHRA	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent not correctly furnished in the affidavit
20	D-BLAPL/19841/2025	CHITTA RANJAN SAHU	2025-07-07	i)Paragraph no. 5 of the Affidavit not correct.
21	D-BLAPL/20058/2025	BIBHUTI RANJAN MOHANTY	2025-07-07	1. Address of the petitioner(Vill/A.T) mentioned in the Rejection order not tally with Cause title of the application
22	D-MACA/25015/2025	ADAM ALI KHAN	2025-07-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 25 days
23	D-CRLMP/19427/2025	PRATIK NAYAK	2025-07-07	8-CAUSE TITLE NOT IN ORDER. 1. PAGE NOS.12 and 13 NOT LEGIBLE 2. ADDRESS OF THE OPP.NO. 04 NOT CORRECT
24	D-BLAPL/20251/2025	DIPTIMAYEE LENKA	2025-07-07	i)Age of the petitioner in cause title not tally with Rejection order. ii)Paragraph no. 4 of the Affidavit does not correct.
25	D-MACA/24901/2025	SUBRAT SATPATHY	2025-07-07	1.Period of Delay 17 days
26	D-BLAPL/19945/2025	SATYA NARAYAN MISHRA 4	2025-07-07	Date of Rejection order does not tally with Index and Annexure-02
27	D-CRLMC/19976/2025	LAXMINARAYAN RAYATSINGH	2025-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Names In Capital Letters Of All The Signing Advocates Not Indicated
28	D-ABLAPL/19965/2025	SK. ZAFARULLA	2025-07-07	1.Serial Nos. of the paragraphs in the petition and mentioning of the same in the Affidavit are not correctly made. 2. Page No. 14 is not legible.
29	D-CMAPL/26722/2025	ADV.	2025-07-07	1.Copy not served. 2.Date of order wrongly mention in para 4 and 5 in petition and para no.6 in I.A.
30	D-BLAPL/19762/2025	GOURI MOHAN RATH	2025-07-07	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLA.

31	D- MACA/24903/2025	SUBRAT SATPATHY	2025-07- 07	1. Period of Delay 24 days
32	D- ABLAPL/17350/2025	NILAMBAR JENA	2025-07- 07	1. Written F.I.R is incomplete.
33	D- ABLAPL/20154/2025	ACHYUTANANDA PATTANAİK	2025-07- 07	AS PER STANDING OR. NAME OF THE VICTIM/ INFORMANT SHALL NOT BE REFLECTED IN THE PETITION.
34	D- WPCRL/18713/2025	LAXMIDHAR DASH	2025-07- 07	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLMP.
35	D- ABLAPL/20136/2025	MAHIMANANDA SWAIN	2025-07- 07	G.R. no in para.1 of petition not tally with C.T.
36	D- MACA/25101/2025	BIJOY DASMOHAPATRA	2025-07- 07	1. Period of Delay 39 days
37	D-FAO/26720/2025	DEEPALI MAHAPATRA	2025-07- 07	further S.R after filling of c copy or free copy
38	D- ABLAPL/20065/2025	SIDHANT KUMAR JENA	2025-07- 07	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Subject Code not correct in Assessment slip. 2. GR Case No. not mentioned in Cause Title, Para 1 of the Petition and Prayer. 3. Name of all the Petitioners not mentioned in the Vakalatanama. 4. No Declaration for Para 8 in the Affidavit. 5. Annexure 1 Page 12 last portion not legible. 6. Annexure 1 not attested.
39	D- ABLAPL/20108/2025	CHIRANJIB ROUT	2025-07- 07	1. Attested Annexure-1 not filled.
40	D- ABLAPL/19954/2025	PRADEEP KUMAR MOHANTY	2025-07- 07	1. Age of the petitioner 2 not furnished in Cause Title. 2. Page No. 8 is not neat and legible. 3. Page No. 9 is not paginated. 4. Age of the petitioners not furnished in V.Nama correctly. 5. Vernacular certificate not furnished. 5. Occupation of the petitioner not mentioned in the Affidavit and Declaration under the Affidavit not mentioned.
41	D- ABLAPL/20004/2025	BISWARANJAN DALAI	2025-07- 07	1. G. R case no .left blank in synopsis, cause title, 1st paragraph of the application. 2. In cause title of the application there are three applicants, but V. Nama has signed by four persons.
42	D- CRLMC/19447/2025	SURAJ MOHANTY	2025-07- 07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in affidavit.
43	D- ABLAPL/20011/2025	SUSANTA KUMAR SAHU	2025-07- 07	1. In list of dates and events (Appendix-II) P.S case no . not furnished correctly
44	D- ABLAPL/20063/2025	PRASANTA KUMAR BARIK	2025-07- 07	1. Synopsis and Date Chart not page marked. 2. Name of Police Station mentioned in Prayer not tally with Cause Title and Annexure 1
45	D- ABLAPL/20021/2025	ARIJEET MISHRA	2025-07- 07	1. Annexure-1 is not legible

46	D-ABLAPL/20028/2025	PRANAB KUMAR DAS	2025-07-07	1. P.S name wrongly furnished in synopsis, cause tile 1st paragraph and prayer of the application
47	D-ABLAPL/20032/2025	ASUTOSH TRIPATHY	2025-07-07	Orissa High Court Bar Association Welfare Fund Rs.50 not paid.
48	D-BLAPL/19880/2025	BIJAY KUMAR BEHERA	2025-07-07	1.V. Nama is not properly stamped
49	D-ABLAPL/20027/2025	ARIJEET MISHRA	2025-07-07	1. In affidavit and V. nama, Vill. name is not tally with Cause title of the application.
50	D-WP(C)/26162/2025	BASUDEV BARIK	2025-07-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.15/- not paid in the v.nama.
51	D-BLAPL/19980/2025	JNYANANANDA PANDA	2025-07-07	1. Petitioner name@ in affidavit,Rejection order in Annexure-3 is not tally with Cause title of the application.
52	D-BLAPL/18842/2025	RAMESH CHANDRA MAHARANA	2025-07-07	Late Gopal Naik not furnished in v.nama and Year of S.T not tally with rej. order.
53	D-WP(C)/26111/2025	KUNAL KUMAR SWAIN	2025-07-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 18 not neat.
54	D-BLAPL/20131/2025	DIPTI RANJAN MOHAPATRA	2025-07-07	1. P.S case no mentioned incorrectly in Paragraph-1 of the application.
55	D-STREV/25833/2025	TUSHAR KANTI SATAPATHY	2025-07-07	i) Para no. (iii) repeat in petition of para 2. and Para no. not correctly furnished in petition of para-3 ii) Para no. - D repeat in grounds.iii) Provision of law not correctly furnished in I.A. (delay petition)
56	D-CONTC/25347/2025	ADV.	2025-07-07	1. PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED 2. PAGING OF PAGE NO.5 NOT MADE and PAGE NO.6 REPEATED. 3.IN PRAYER PORTION ONE BARADA PRASSANNA RATH DOES NOT TALLY WITH PAGE NO.13 .PUT UP FOR SR AFTER REMOVAL DEFECT
57	D-STREV/25787/2025	TUSHAR KANTI SATAPATHY	2025-07-07	i) Para no (iii) repeat in para -2 of petition and para no. not correctly furnished in para-3. ii) Para no.-D repeat in grounds.iii) provision of law not correctly furnished in I.A. (delay petition).
58	D-CONTC/26671/2025	ADV	2025-07-07	Code Not correct. i)Synopsis and Date Chart not mentioned in Index.ii)WP(C) no. mentioned wrongly on the top of the Affidavit.iii) Paragraph no. 3 of the Affidavit not correctly mentioned .Opp. party nos. not correctly mentioned in the prayer of the petition.
59	D-WP(C)/26381/2025	TRILOCHAN NANDA	2025-07-07	14-NOT PROPERLY INDEXED. Page marking not correct in index.
60	D-ABLAPL/19986/2025	PRAVASH CHANDRA JENA	2025-07-07	i) page no.10 not Legible.ii)L.A.A.W.S. of Rs.10/ and O.H.C.B.A.M.W.S. of Rs.50/ not paid.

61	D- CONTC/26311/2025	ADV	2025-07-07	Sl. no. 4 not correctly described in affidavit
62	D- ABLAPL/20044/2025	LAXMIDHAR MAHAPATRA	2025-07-07	Annexure 2 not attested.
63	D- BLAPL/19846/2025	JNYANANANDA PANDA	2025-07-07	i) Date mentioned in paragraph no. 2 of the petition does not correct.
64	D- CONTC/23957/2025	ADV.	2025-07-07	i)Date of order mentioned incorrect in the paragraph no. 5 and prayer of the petition
65	D- CONTC/25820/2025	RAKESH CHANDRA SAHOO	2025-07-07	17-REFERENCE CERTIFICATE NOT FURNISHED.
66	D- ABLAPL/19925/2025	SK. ZAFARULLA	2025-07-07	I.Petition not correctly addressed to Honorable Court
67	D-WP(C)/25471/2025	BAMADEV BARAL	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Deponent not signed in affidavit. 2. page nos.28 and 30 not neat.
68	D- ABLAPL/19926/2025	SK. ZAFARULLA	2025-07-07	I.Petition not correctly addressed to Honorable Court
69	D-WP(C)/25472/2025	PURNA CHANDRA MISHRA	2025-07-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.14 not neat.
70	D- ABLAPL/19939/2025	LALIT KUMAR MAHARANA	2025-07-07	1.Under section mismatch with the petition and F.I.R 2.Paragraphs not properly mentioned in declaration of the Affidavit 3.Fees of Rs. 39/- paid in Vakalatnama
71	D- TRP(C)/26240/2025	LAXMI SHARMA	2025-07-07	Filing Adv. not signed in V.nama
72	D- ABLAPL/19938/2025	ALOK KUMAR DAS	2025-07-07	Under section mismatch with the petition and F.I.R
73	D-WP(C)/26710/2025	SWARUP NAYAK	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit and also I.A.
74	D- CRLMC/19772/2025	BIBHU PRASAD MOHANTY	2025-07-07	1. This case related to sexual offence the name of the victim her address and name of the husband deleted from the petition as per the standing order 3/ 2024 and put up for SR thereafter.
75	D-WP(C)/25649/2025	SUBHADUTTA ROUTRAY	2025-07-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 22 62 63 66 are not neat.
76	D- CONTC/26753/2025	ADV.	2025-07-07	Case no. wrongly mentioned in prayer. Under taking not filed for Oriya Annexuers.
77	D-WP(C)/26095/2025	PRASHANTA KUMAR NAYAK	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Occupation not mentioned in the affidavit. Page 19 not neat.
78	D-CONTC/25458/2025	ADV.	2025-07-07	INDEX NOT PROPERLY PAGE MARKED 2. VERNACULAR CERTIFICATE NOT FURNISHED
79	D-ABLAPL/20067/2025	SIDHANT KUMAR JENA	2025-07-07	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Subject code not correct in Assessment slip. 2. GR Case No. has been left blank in Cause Title, Para 1 of the Petition and Prayer. 3. Name of all the Petitioners not mentioned in Vakalatanama. 4. No declaration for Para 8 of the Petition in the Affidavit. 5. Last portion of Page 12 Annexure 1 not legible. 6. Annexure 1 not attested.
80	D-GUAP/24328/2025	BIBHUTI BHUSAN PATTNAYAK	2025-07-07	1. Petitioner and O.Ps No-1 3 and 4 in the L.A. Court not impleaded as Parties in this Appeal. 2. C.Fee Payable not furnished in the Memo. Of Appeal.
81	D-WP(C)/25544/2025	GOPAL PRASAD JENA	2025-07-07	1. Page no.24 not neat and legible
82	D-WP(C)/26201/2025	KUNAL KUMAR SWAIN	2025-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in the petition.
83	D-WP(C)/26191/2025	NIHAL RATH	2025-07-07	1. paragraphs not correctly furnished in declaration
84	D-WP(C)/26297/2025	RAMESH KUMAR SAHU	2025-07-07	1. page mark not correctly mentioned in declaration
85	D-WP(C)/26794/2025	NARAYAN PRASAD PARIJA	2025-07-07	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos .15 16 17 19 and 20 not neat. Name of advocate mentioned in V.nama. not furnished signature.
86	D-WP(C)/25501/2025	SANDIPAN MISHRA	2025-07-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-WP(C)/25521/2025	KABIR KUMAR JENA	2025-07-07	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 21 to 24 29 and 30 not neat and legible
88	D-WP(C)/26873/2025	PRANAYA SAHOO	2025-07-07	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no. 47 and 58 not neat.
89	D-RSA/26622/2025	SAILESH DAS	2025-07-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
90	D-WP(C)/26144/2025	NIRANJAN PANDA	2025-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. under taking for Hindi to be furnished.2. As per annex.5, school and Mass Education to be reflected in the C.T.
91	D-CRLREV/19524/2025	TIRTH KUMAR SAHU	2025-07-07	1.SC case is mentioned as ST case in SYNOPSIS.2 Being aggrieved mentioned ST instead of SC case.
92	D-WP(C)/26517/2025	SANJIT KUMAR DAS	2025-07-07	1. Page nos.16 and 18 not neat and legible.2. Synopsis and Date chart not alphabetic paginated in Index
93	D-CRLMP/19922/2025	SIBARANJAN POLAI	2025-07-07	PAGING OF INDEX,SYNOPSIS AND DATE BE OMITTED
94	D-RSA/26701/2025	BYOMOKESH SAHOO	2025-07-07	1. Period of Delay 01 day
95	D-WP(C)/27004/2025	SIDHESWAR MALLIK	2025-07-07	Sl. nos of page no .48 not available and also sl. para of same page.
96	D-WP(C)/25355/2025	DILLIP KUMAR RAY	2025-07-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 22 not neat.
97	D-WP(C)/26210/2025	PRASANTA KUMAR SATAPATHY	2025-07-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
98	D-WP(C)/25341/2025	ANIRUDHA DAS	2025-07-07	As per annex.3, nomenclature in synopsis not proper.
99	D-WP(C)/25345/2025	BIBHUTI BHUSAN SWAIN	2025-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
100	D-BLAPL/20066/2025	DEBASNAN DAS	2025-07-07	1. Address (Flat No.)of the petitioner mentioned at Rejection order at Annexure-2 is not tally with Cause title of the application
101	D-WP(C)/25346/2025	PRAFULLA KUMAR MOHAPATRA	2025-07-07	Party of OP. NO. 1, not proper.
102	D-CRLMC/18626/2025	ANIRUDHA DAS	2025-07-07	1. Certified copy of annex-1 not filed.
103	D-WP(C)/25021/2025	PRAVASH CHANDRA MAHAPATRA	2025-07-07	Page 28 not neat.
104	D-ABLAPL/19994/2025	AMIT KUMAR NATH	2025-07-07	H.C.B.A.M.W.S. of Rs. 50 not paid .
105	D-ABLAPL/20002/2025	BHOLANATH SAHA	2025-07-07	1. Page nos.16 and 18 not neat and legible.2. Synopsis and Date chart not alphabetic paginated in Index
106	D-WP(C)/25348/2025	PRAFULLA KUMAR MOHAPATRA	2025-07-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page. no. 13 not neat.

107	D-MATA/26623/2025	OM SWARUP	2025-07-07	1.Period of Delay 33 days
108	D-WP(C)/26105/2025	PRATIK DASH	2025-07-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit.
109	D-ABLAPL/20083/2025	JANAKI KANTA MAHAPATRA	2025-07-07	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Date of medical documents not tally with Index.
110	D-WP(C)/25373/2025	AISHWARYA DASH,A.S.C	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per index case no. not mentioned in annex. 4 . 2,Sl. no. of paragraphs not correct in declaration of aff. in I.A. 10563/25
111	D-CMP/26813/2025	MANAS RANJAN BAUG	2025-07-07	C.M.P may not lie as the suit already abated due to non substitution of the Sole- Plaintiff.
112	D-RPFAM/26823/2025	JUDHISTHIR SAHOO	2025-07-07	good ground certificate not furnished
113	D-WP(C)/25036/2025	PRAVASH CHANDRA MAHAPATRA	2025-07-07	Date of Retirement order not tally with Index.As per Index date not tally vide annex-4
114	D-CRLREV/20071/2025	MANAS RANJAN BAUG	2025-07-07	1.Authentication fee due on the Appellate Court Judgement Rs Court fee Rs 15.40p not paid
115	D-ABLAPL/20089/2025	SMRUTI RANJAN ROUT	2025-07-07	Page 12 and 13 not neat.
116	D-ABLAPL/20060/2025	BIBHUTI RANJAN MOHANTY	2025-07-07	Synopsis and Date Chart not page marked
117	D-CRLMC/20152/2025	BIJAYA KUMAR RAGADA	2025-07-07	Page marking not correct in index and petition
118	D-CMP/26914/2025	JAYDEEP PAL	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.C.Fee of Rs.03/- not Paid on the Affidavit.2.O.P No-1 not properly Represented through.3.O.P No-2 already Abated was impleaded as Party in this Petition.4.H.C.B.A Welfare Fee of Rs.50/-and L.A.A Fee of Rs.10/- not Paid on the Vakalat.5.D.Notarial Fee of Rs.29/- not Paid in the I.A.
119	D-WP(C)/25162/2025	RAJJEET ROY	2025-07-07	Page 79 80 81 101 and 102 not neat.
120	D-CRLREV/20073/2025	MANAS RANJAN BAUG	2025-07-07	Authentication fee due on the Appellate Court Judgement Rs Court fee Rs 15.40p not paid
121	D-CONTC/25686/2025	BIBUTI BHUSAN SWAIN	2025-07-07	1. Cause title of W.P (C) NO.9626/2025 to be filed. 2. page no.13 not neat.
122	D-CRLREV/19203/2025	SANTOSH KUMAR NANDA	2025-07-07	1. Being aggrieved not mentioned in petition.

123	D-WP(C)/24999/2025	RAJIB LOCHAN PATTNAIK	2025-07-07	Signature of the petitioner no-5 in the v.nama not tally with cause title.
124	D-ABLAPL/20090/2025	PRAMOD KUMAR NAYAK	2025-07-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit and declaration not correct in affidavit
125	D-ARBP/25604/2025	AMIT PRASAD BOSE	2025-07-07	1. Father name not furnished in Affidavit.
126	D-WA/19802/2025	JYOTSNAMAYEE SAHOO,A.S.C	2025-07-07	1. C.COPY OF IMPUGNED ORDER NOT FILED 2. CAUSE TITLE OF W.P (C) NOS.17811 and 38309 OF 2020 BE FILED 3.PUT UP FOR SR AFTER REMOVAL OF DEFECT
127	D-WA/19324/2025	AISHWARYA DASH,A.S.C	2025-07-07	i)Page no. 50 repeat.ii) Para no. F,K, L are repeat in ground.
128	D-CRLMP/19927/2025	SIBARANJAN POLAI	2025-07-07	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 07-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
